REPORT OF THE STANDING COMMITTEE ON AGRICULTURE

SHRI KAILASH JOSHI (Madhya Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the Twenty Fourth Report of the Standing Committee on Agriculture (Thirteenth Lok Sabha) on 'the Multi State Cooperative Societies Bill, 2000'.

STATEMENT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI B.P. SINGHAL (Uttar Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Sixth Report of the Committee on Public Undertakings (Eleventh Lok Sabha) relating to National Hydro-electric Power Corporation.

STUDY TOUR REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI PALDEN TSERING GYAMTSO (Sikkim): Sir, I lay on the Table a copy (in English and Hindi) of the Study Tour Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Thirteenth Lok Sabha) on their visit to Chennai, Pondicherry, Goa and Mumbai during January, 2001.

RE. FAILURE OF THE MONSOON IS CERTAIN PARTS OF ANDHRA PRADESH AND SHORTAGE OF C.N.G. IN DELHI

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Sir,...*

^{*} Not recorded

RAJYA SABHA [28 August, 2001]

MR. CHAIRMAN: Now, Shri Jaswant Singh to reply ...interruptions)... I will not allow anybody else to speak now ...l/nterruptions)... Shri Jaswant Singh will reply to the debate now ...l/nterruptions)... Nobody else will speak now ...l/nterruptions)... No, no, I have called Shri Jaswant Singh ...l/nterruptions)... Nothing else will go on record ...l/nterruptions)... Nothing will go on record...l/nterruptions)... It is the time allotted for the reply ...l/nterruptions)...

The Leader of the House will speak. .../Interruptions)... The Leader of the House. .../Interruptions)... No. The Leader of the House will speak on the Short-Duration Discussion. .../Interruptions)... नहीं नहीं, सिर्फ लीडर आफ द हाउस ...(व्यवधान)...

सदन के नेता (श्री जसवंत सिंह): चेयरमैन सर, जैसे आपने फरमया है, अभी जो कुछ भी माननीय सदस्यों ने कहा वह सदन के रिकार्ड पर नहीं आना चाहिए, आपके इन आदेशों का हम सभी सांसद पूरी तरह पालन करते हैं। परंतु माननीय सदस्यों की उत्तेजना को देखते हुए तीन मसले उठे हैं। आप इजाजत दें तो संक्षेप में हर एक का रिएक्शन दे देता हूं। पहला प्रश्न My friend from Andhra Pradesh has given voice to the anguish of the farmers of Andhra Pradesh on account of failure of the present monsoon in certain parts of Andhra Pradesh. A Central team had visited Andhra Pradesh about fifteen days back and still there has not been any action forthcoming. I assure the hon. Members from Andhra Pradesh that this will be brought to the notice of the Minister concerned; the Minister concerned will sit with the Members of Parliament from Andhra Pradesh and explain and give them full satisfaction in this regard.

माननीय सरला जी ने जिस घटना या जिस वाकये का उल्लेख किया है वह वाकई में विंताजनक है। इस प्रकार का व्यवहार महिलाओं के साथ नहीं होना चाहिए। इसमें कोई दो मत नहीं है ...(व्यवधान)... मैं आपकी ही विंता की अभिव्यक्ति कर रहा हूं। आप बेचैन न हों। जो सरला जी ने कहा, एक माननीय सदस्य यदि सदन में कहेंगे तो उस बात को अवश्य गंभीरता से लेंगे। यह हमारी सरकार का फर्ज बनता है। निश्चित रूप से इसको गंभीरता से लिया जाएगा।

माननीय सदस्यों ने, आज दिल्ली शहर में सी एन जी की कमी को लेकर जो कठिनाई उत्पन्न हुई है। उसके बारे में सरकार का ध्यान खींचा है मैं माननीय सदस्यों को आश्वस्त करना चाहूंगा कि सरकार इस कठिनाई के प्रति सजग है। कुछ डिमांड और सप्लाई की कमी के कारण यह कठिनाई उत्पन्न हुई है। साथ ही साथ, कोर्ट के भी कुछ ऐसे आदेश हैं जिनका पालन करना आवश्यक होता है और सरकार का यह फर्ज है, निश्चित रूप से इस प्रकार की कमी या कठिनाई नहीं होनी चाहिए। जो मंत्रलाय और सरकार है, वह अवश्य इस बारे में सजग भी है और कदम भी उठाएगी। इससे अधिक मैं कह नहीं सकता क्योंकि मेरा विभाग नहीं है। अब आप माननीय सदस्य अगर इजाजत दें तो जो कल बहस हुई उस पर मैं आगे चलूं।

[28 August, 2001]

RAJYA SABHA

- श्री विक्रम वर्मा(मध्य प्रदेश): महोदय, इन्कम टैक्स डिपार्टमेंट ...(व्यवधान)...
- श्री सुरेश पचौरी (मध्य प्रदेश)ः महोदय, जब तक यह सब्स्टांसिव मोशन नहीं होता ...(व्यवधान)...
 - श्री विक्रम वर्मा : इन्कम टैक्स डिपार्टमेंट का मामला है ...(व्यवधान)...
 - श्री सूरेश पचौरी: **यह राज्य का मामला है ...(**व्यवधान)...
 - श्री विक्रम वर्माः सारे कागज इन्कम टैक्स डिपार्टमेंट ने सीज किए हैं ...(व्यवधान)...
 - श्री सुरेश पचौरीः सभापति महोदय, मेरा व्यवस्था का प्रश्न है। ...(व्यवधान)...
 - श्री सभापतिः मैंने इजाजत नहीं दी है। हमने इजाजत नहीं दी है। ...(व्यवधान)...
 - श्री बलबीर के.पुंज (उत्तर प्रदेश): जब उनको इजाजत दी है ...(व्यवधान)...
 - श्री सभापति: ठीक है, लेकिन अब आप इनको बोलने दीजिए, इनके अभी दस मिनट बीत गए हैं।

SHORT DURATION DISCUSSION

Security scenario in the light of Terrorist and other Internal and External

Security Threats and the remedial measures taken by Government in this regard

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEFENCE (SHRI JASWANT SINGH): Mr. Chairman, Sir, I am very grateful to the hon. Members who participated in yesterday's discussion, I do believe that it is one of the important discussions that the House has had. * The Government has, no doubt, benefited from hearing the views of the hon. Members. Some 14 hon. Members participated in the discussion. A number of issues have come up; some of general nature; some of specific nature. It shall be my endeavour to cover as many issues as I can, and I shall continue to do so. I wish to assure the Members that when I am rising to reply here to the discussion, I do so, not simply as Minister of External Affairs and Defence, but also on behalf of my distinguished senior and colleague, the Home Minister. It is very gratifying, Sir, that 14 hon. Members participated in the debate. Of course, it is equally gratifying that all the 14